

HIGH COURT OF JUDICATURE AT ALLAHABAD

OFFICE MEMORANDUM

No.128/DR(S)/2013 Dated: Allahabad : April 04, 2013

In continuation of Court's Office Memo No. 123/DR(S)/2013 dated 02.04.2013, to fill up the outlying courts, the following officers of the cadre of Civil Judge, Junior Division have been transferred to the places indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting on April 15, 2013 afternoon.

No representation of any officer in relation to annual transfers and postings would be entertained before his joining at the transferred place.

The notification regarding their inter-se posting at the station to which they have been transferred will follow.

Sl. No.	Name of the Officer Home District Sri	Present Place of Posting	Place of posting proposed earlier	Place of posting proposed
1.	Manoj Kumar-I	Allahabad	Bisuali (Budaun)	Lucknow
2.	Surendra Kumar Rai	Basti	Ballia	Mehrauni (Lalitpur)
3.	Shiv Kumar-III	Bisauli (Budaun)	Ballia	Kasia Kushinagar
4.	Prabodh Kumar	Faizabad	Farrukhabad	Chhibramau (Kannauj)
5.	Kamal Deep	Kayamganj (Farrukhabad)	Ghazipur	Chandausi (Moradabad)
6.	Manoj Kumar-II	Fatehpur	Shahjahanpur	Puwayan (Shahjahanpur)
7.	Hari Ram	Fatehpur	Bahraich	Bansi (Siddharth Nagar)
8.	Talewar Singh	Shikohabad (Firozabad)	Hathras	Bansi (Siddharth Nagar)
9.	Smt. Anju Kamboj	Ghaziabad	Purwa (Unnao)	Bareilly
10.	Nishant Dev	Ghazipur	Rae Bareli	Hasanpur (J.P. Nagar)
11.	Smt. Archana Yadav	Ghazipur	Rae Bareli	Hasanpur (J.P. Nagar)
12.	Vijay Kumar Singh	Ghazipur	Gonda	Kasia (Kushinagar)
13.	Bhartendra Singh	Gorakhpur	Ramabai Nagar	Ghatampur (Ramabai Nagar)
14.	Shri Pal Singh	Hamirpur	Ghazipur	Mohammadi (Lakhimpur Kheri)
15.	Hemant Kumar-II	Hathras	Ghazipur	Charkari (Mahoba)
16.	Dr. Sunil Kumar Singh-IV	Jaunpur	Banda	Pharenda (Maharajganj)
17.	Rajesh Kumar Mishra	Hasanpur (J.P. Nagar)	Gorakhpur	Purwa (Unnao)
18.	Ranveer Singh	Chhibramau (Kannauj)	Azamgarh	Chanduasi (Moradabad)
19.	Prabodh Kumar Verma	Kanshi Ram Nagar	Ghazipur	Garotha (Jhansi)
20.	Ritesh Sachdeva	Kasia (Kushinagar)	Fatehpur	Tilhar (Shahjahanpur)
21.	Smt. Reema Malhotra	Kasia (Kushinagar)	Fatehpur	Tilhar (Shahjahanpur)

22.	Smt. Pratibha Narayan	Mohammadi (Lakhimpur Kheri)	Chandausi (Moradabad)	Bareilly
23.	Sudesh Kumar	Lucknow	Budaun	Bisauli (Budaun)
24.	Bhupendra Pratap	Mathura	Deoria	Mohammadi (Lakhimpur Kheri)
25.	Prem Shanker	Moradabad	Chitrakoot	Chhibramau (Kannauj)
26.	Smt. Sangita Kumari	Pratagarh	Bareilly	Budaun
27.	Kamal Singh	Rae Bareli	Ghazipur	Sadabad (Hathras)
28.	Anurag Kureel	Ramabai Nagar	Azamgarh	Rae Bareli
29.	Alok Kumar Singh	Shahjahanpur	Deoria	Ghaziabad
30.	Ratnesh Deep Kamal Anand	Siddharth Nagar	Azamgarh	Duddhi (Sonbhadra)
31.	Avinash Kumar Singh	Siddharth Nagar	Auraiya	Chhata (Mathura)

BY ORDER OF THE COURT,

sd/-

**(SHEO KUMAR SINGH-I)
I/c REGISTRAR GENERAL**

No.128(i)/DR(S)/2013 Dated: Allahabad : April 04, 2013

In continuation of Courts endorsement no. 123(i)/DR(S)/2013 dated 02.04.2013, Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow.
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow. (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad. (Information available on E-mail)
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow for their Lordship's kind information. (Information available on E-mail)
7. The Officer on Special Duty (Computer), High Court, Allahabad.
8. The Registrar (Confidential), High Court, Allahabad.
9. The Joint Registrar (Budget), High Court, Allahabad.
10. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
11. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information. (Information available on E-mail)

BY ORDER OF THE COURT,

sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**